

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) Yes, Sir.

(b) State Government of Jharkhand had requested for release of ₹ 155.15 crore and State Government of Telangana had requested for release of ₹ 26.62 crore for completing the remaining civil works of approved model schools.

(c) and (d) The Model School Scheme was delinked from support of Government of India and stands transferred to State sector with effect from 01.04.2015 in the light of enhanced devolution of financial resources to the States as per the recommendation of 14th Finance Commission. The states were informed accordingly. It is expected that States with enhanced availability of financial resources would be able to address their state specific needs through flexibility in design and implementation of the scheme from the state resources.

Privately owned technical institutions

2159. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a large number of privately-owned technical institutions have come up during the last ten years or so, offering courses in various disciplines so much so that the number of admission seekers are fewer in comparison to seats available;

(b) whether AICTE has any mechanism to advise these institutions to increase or decrease the number of seats for various courses each year depending upon the market requirement to avoid unemployment of educated youth; and

(c) whether there is any mechanism to compile data on employment of passed out students, at least for initial five years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) Yes, Sir. The number of approved private technical institutions and students getting enrolled therein during the period from 2007-08 to 2016-17 is given in the Statement (*See below*). The vacancy in these institutions depends on demand-supply situation which is attributed to location of the institute, available employment opportunities and infrastructure.

(b) Yes, Sir. AICTE has allowed the institutions to decrease the seats as per the demand of the course w.e.f. 2017-18, subject to fulfilment of AICTE norms and conditions.

(c) Yes, Sir. Every institute while filling the online proforma for Extension of Approval (EoA) declares the status of placement.

Statement

The number of students enrolled in privately owned technical institutions during the period from 2007-08 to 2016-17

Sl. No.	Academic Year	Total Intake (In lacs)
1.	2007-08	13.25
2.	2008-09	17.50
3.	2009-10	22.59
4.	2010-11	28.74
5.	2011-12	31.64
6.	2012-13	35.96
7.	2013-14	36.20
8.	2014-15	38.44
9.	2015-16	37.65
10.	2016-17	36.16

Toilet facilities in girls' schools of Karnataka

2160. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Centrally aided schools being run in the country and the number of such schools in Karnataka, apart from the Kendriya Vidyalayas;

(b) the number of girls' schools run by Government there and whether they have sufficient infrastructure and toilet facilities; and

(c) if not, by when Government proposes to provide the required infrastructure and proper hygienic toilets in all the girls' schools run and aided by Government?